

(b) if the answer to part (a) be in the affirmative, what action Government has taken to speed up the work to settle the claims within a reasonable time; and

(c) if the answer to part (a) be in the negative, will Government state the maximum time that is required for the settlement of a pension claim by the Accountant General's Office?

**The Minister of State for Finance (Shri Tyagi):** (a) to (c). It is not clear to which Accountant General's Office the hon. Member is referring. There are over 25 Accounts Offices and if any specific case is referred to Government or the Comptroller and Auditor General of India, investigations could be made. Generally, it has been found that the rules in the matter are not defective and the delays are mostly due to omissions in the administrative offices. Difficulties have also been experienced owing to lack of relevant records in the case of persons who formerly served in the territories now in Pakistan or in the former Indian States. The Comptroller and Auditor General has given special help of all kinds to the State Governments with a view to removing these difficulties and a strict watch is kept by the Heads of Accounts Offices to avoid delays in so far as they can themselves help it. Anticipatory pensions are sanctioned wherever possible or necessary to reduce hardships.

#### INDIAN INSTITUTE OF TECHNOLOGY

576. **Shri N. B. Chowdhury:** Will the Minister of Education be pleased to state:

(a) which countries the foreign professors appointed in the Indian Institute of Technology, Kharagpur belong to; and

(b) what are their terms of appointment?

**The Minister of Education and Natural Resources and Scientific Research (Maulana Azad):** (a) Six foreign Professors are working on the teaching staff of the Institute. Three of them are employees of UNESCO and their services have been placed at the disposal of the Institute under the Technical Assistance Programme. The other three have been appointed by Government.

Three Professors belong to Germany, one to Austria, one to Norway and one is of Polish origin but settled in U.K.

(b) The terms of appointment of the three Professors employed by the Government are:

Duration: Contract for 3 years.

Pay Scale: Rs. 1,600—100—1,800.

Allowances: (i) Expatriation allowance of Rs. 500 p.m.

(ii) Dearness allowance: At the rates in force from time to time.

Provident Fund: Benefits of Contributory Provident Fund, the Government's contribution being 6½ per cent. of the pay.

Free passage: First Class C passage by Sea for himself, wife and minor children for the journey to join appointment, as well as for journey back on termination of the contract.

#### INDIAN INSTITUTE OF TECHNOLOGY

577. **Shri N. B. Chowdhury:** Will the Minister of Education be pleased to state what are the different categories of employees in the Indian Institute of Technology, Kharagpur?

**The Minister of Education and Natural Resources and Scientific Research (Maulana Azad):** The employees in the Indian Institute of Technology, Kharagpur, belong to the following categories:—

#### (i) Instructional—

- (a) Director.
- (b) Heads of Departments.
- (c) Professors.
- (d) Assistant Professors.
- (e) Lecturers.
- (f) Instructors.
- (g) Research Assistants.
- (h) Technical Assistants.

#### (ii) Administrative—

- (a) Director.
- (b) Registrar.
- (c) Accounts Officer.

#### (iii) Library Staff— Librarian.

#### (iv) Ministerial—

- (a) Superintendent.
- (b) Accountant.
- (c) Auditor.
- (d) Cashier.
- (e) Assistants.
- (f) U.D. Clerks.
- (g) L.D. Clerks
- (h) Stenographers.

- (i) Horticultural Assistant.  
 (j) Storekeepers.
- (v) Workshop Staff—  
 (a) Foremen.  
 (b) Mechanics.  
 (c) Draftsmen  
 (d) Motor Drivers.
- (vi) Class IV Establishment—  
 (a) Laboratory helpers.  
 (b) Record Sorters.  
 (c) Daftries.  
 (d) Peons, Chowkidars etc.
- (vii) Daily Labour—  
 Skilled and un-skilled labour employed for the purpose of carrying out specific jobs relating to development of the site, and erection work in the workshops.

#### ACQUISITION OF LAND IN DELHI STATE

578. Shri Nana Das: Will the Minister of Defence be pleased to refer to the answer given to parts (b) and (c) of starred question No. 1761 on 15th July, 1952 and state:

- (a) the number of acres of land that will be disposed of; and  
 (b) the number of acres out of the above land lying vacant in and around Delhi city and the location of such lands?

The Minister of Defence (Shri Gopaldaswami): (a) Out of 1356-861 acres, not in use by the Army, 980-241 acres will be disposed of.

- (b) (i) Berari Plains—  
 Karnal Road . 980.241 acres.  
 (ii) Kingsway . . . 297.57 ..  
 (iii) Alipore Camping  
 Ground—Karnal  
 Road . . . 66.82 ..  
 (iv) Old Rifle Range—  
 East of Malcha . 12.28 ..

#### हैदराबाद राज्य का केन्द्रीय राजस्व और व्यय ।

५८०. श्री बाबुनारे : क्या वित्त मंत्री यह बतलाने की कृपा करेंगे :

(क) हैदराबाद राज्य से केन्द्रीय सरकार को मिलने वाला वार्षिक राजस्व और उसके स्रोत ;

(ख) १९५०-५१ वर्ष में इन स्रोतों से प्रत्येक स्रोत से इस प्रकार बलुम बलुम प्राप्त हुई राशि ; और

(ग) केन्द्रीय सरकार द्वारा हैदराबाद राज्य सरकार के ऊपर किया जाने वाला वार्षिक व्यय, और १९५०-५१ में विविध षट्टों में इस प्रकार किये गये व्यय की बलुम बलुम राशि ?

The Minister of State for Finance (Shri Tyagi): (a) and (b). I am afraid it is not possible to furnish the information because the accounts of revenue attributable to a particular area are not kept distinct from those for the rest of the country.

(c) The total amount of assistance given by the Central Government to the Government of Hyderabad during 1950-51 was about Rs. 370.41 lakhs comprising—

- (i) Grant-in-aid to meet revenue gap caused by federal financial integration . Rs. 115.71 lakhs.  
 (ii) Contribution paid towards pre-integration civil pensions . Rs. 4.70 lakhs  
 (iii) Loan for Tungbhadra project . Rs. 200.00 lakhs  
 (iv) Loan for G. M. F. Schemes . Rs. 50.00 lakhs  
 TOTAL . Rs. 370.41 lakhs